

- (xi) Report of the Comptroller and Auditor General of India on Public Private Partnership Projects in Major Ports for the year ended March, 2014 - Union Government, Ministry of Shipping, Report No. 49 of 2015 (Performance Audit). [Placed in Library. See No. L.T. 3749/16/15]

MESSAGE FROM LOK SABHA

The Arbitration and Conciliation (Amendment) Bill, 2015

SECRETARY-GENERAL: Sir, I beg to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha—

“In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Arbitration and Conciliation (Amendment) Bill, 2015, as passed by Lok Sabha at its sitting held on the 17th December, 2015.”

Sir, I lay a copy of the Bill on the Table.

REPORT ON INDIAN PARLIAMENTARY PARTICIPATION AT INTERNATIONAL CONFERENCE

SECRETARY-GENERAL: Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Report on the participation of the Indian Parliamentary Delegation at the 131st Assembly of the Inter-Parliamentary Union (IPU) held in Geneva (Switzerland) from 12th - 16th October, 2014.

REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRIMATI WANSUK SYIEM (Meghalaya): Sir, I lay on the Table, a copy (in English and Hindi) of the Fifth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on ‘Role of Educational Institutions including Universities, Technical, Medical and Engineering in socio-economic development of SCs and STs - Implementation of reservation policy in University of Delhi’ pertaining to the Ministry of Human Resource Development (Department of Higher Education).
